

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1831  
TO BE ANSWERED ON 04.05.2016**

**VISA FREE TRAVEL TO INDIA**

**1831. SHRIMATI VANAROJA R.:**

**Will the Minister of EXTERNAL AFFAIRS be please to state:**

- (a) whether the Indian diaspora will no longer have to get a visa affixed on their passports every time they travel to India; and**
- (b) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) As per the current regulations, people of the Indian Diaspora holding a valid OCI (Overseas Citizen of India) card do not require to get a visa affixed on their passport every time they travel to India. An OCI card entails a lifelong visa for its holder. However, a person of Indian Diaspora not holding a valid OCI card will continue to require a visa on his/her passport for entering into India. These categories are however different from Non-Resident Indians (NRIs), who are Indian passport holders, and do not require a visa to enter India.**

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